

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 106 OF 2015

Dated : 17th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/s India Power Corporation Ltd. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Varun Pathak for R.2

ORDER

Admit. Mr. Varun Pathak takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 28.10.2015. Dasti in addition is permitted.

Learned counsel for the Respondents may file reply on or before 21.09.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 06.10.2015 after serving copy on the other side.

List the matter on **28.10.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**